

jITEM NO.29

COURT NO.13 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9324/2014

K K AGARWAL

Appellant(s)

VERSUS

HOUSING COMMISSIONER AND ANR
(office report for directions)

Respondent(s)

Date : 02/01/2017 This appeal was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

[IN CHAMBERS]

For Appellant(s) Mr. Uzmi Jameel Husain, Adv.

Mr. Tayenjam Momo Singh,AOR

For Respondent(s) Mr. Aviral Saxena, Adv.

Mr. Vishwajit Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

As prayed, four weeks' time is granted to the learned counsel
for the appellant for filing affidavit of valuation.

(SONALI SAUND)

(SUKHBIR PAUL KAUR)

SR.P.A

AR-CUM-PS